

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066**  
**CUSTOMS APPEAL BRANCH**

Appeal No. ST/102 -104/2009 - CU[DB]

Date 04/05/2009

Assistant Registrar  
C.E.S.T.A.T, New Delhi

To :  
MANDEEP ELECTRICAL TELECOM & FOREIGN  
OPP PUNJAB NATIONAL BANK, LAMBRA,  
JALANDHAR.  
MANDEEP ELECTRICAL TELECOM & FOREIGN

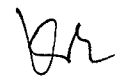
C.C.E. JALLANDHAR(HQ. AT CHANDIGARH)

Appellant

Vs

Respondent

I am directed to transmit herewith a certified copy of **Final order No. ST/145-47 2009 CU[DB]** dated  
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax

  
Assistant Registrar  
(Customs Appeal Branch)

**Copy to :**

1. Respondent

C.C.E. JALLANDHAR(HQ. AT CHANDIGARH)

C.R.BUILDING, PLOT NO. 19, SECTOR 17-C, CHANDIGARH.

2. Adv. / Consult

MR.SUDHIR MALHOTRA.

13-R, HUKAM CHAND COLONY, NEAR D.A.V COLLEGE, JALANDHAR

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT. U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall.Above Star India Bazar.Satellite Road.Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House,1-8.Sector - 10, Faridabad 121003 (Harvana)

16 Office Copy

17 Guard file

18. M/s Bhagwati Forex  
Saidan Gate Jalandhar

  
Assistant Registrar  
(Customs Appeal Branch)

19. M/s Rehal Money Chjangers  
Hoshiapur Road, Jandu Singha, Jalandhar

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
NEW DELHI

COURT NO. II

**Service Tax Appeal No. 102, 103 and 104 of 2009**

(Arising out of Order-in-Appeal No. 757/CE/App/Jal/08 dated 12.11.2008, 4/ST/App/Jal/09 dated 12.1.09 and 03/ST/App/Jal/09 dated 12.1.09 passed by the Commissioner (Appeals), Customs & Central Excise, Chandigarh)

Mandeep Electrical Telecom & Foreign  
M/s Bhagwati Forex  
M/s Rehal Money Changers

Appellant

Vs.

CCE, Jalandhar

Respondent

Appeared for Appellant : None

Appeared for Respondent: Shri L.B. Yadav, DR

**Date of Hearing: 22.4.2009**

CORAM: HON'BLE MR. D.N. PANDA, JUDICIAL MEMBER  
HON'BLE MR. RAKESH KUMAR, TECHNICAL MEMBER

*Final* Order No. 57/145 to 147/08 dated.....

Per D.N. Panda :

None appeared for the Appellant. In all the three appeals, the appellants were directed to make pre-deposit of the whole of the

*demand*  
● ~~order~~ raised by impugned orders. Thirty days time was allowed  
and compliance <sup>*was allowed*</sup> to be filed today i.e. on 22.4.09. No compliance  
appears to have come up. All the appeals are <sup>*therefore*</sup> dismissed.

(Dictated & pronounced in open Court)

(D.N. PANDA)  
JUDICIAL MEMBER

(RAKESH KUMAR)  
TECHNICAL MEMBER

RM